NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTI	HA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/156/2016	
NAME OF THE PETITIONER(S)	: Gangotri Textiles Limited	
NAME OF THE RESPONDENT(S)	: M/s Jagannath Textile Company Limited & 5 others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	•
1. R. VZDHUASHANKAR (our set Por Respondents	Ashall
2. S. Manjula Deri, Mr For Ker & CO	counsel for Applicants/	Siaann

ORDER

Counsel representing both the parties are present. Heard arguments in CA 174/2017 and CA 175/2017. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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